

**Central Administrative Tribunal
Principal Bench**

O.A. No.2569/2016
MA No. 2501/2016

New Delhi this the 2nd day of November, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)

Ganesh Chandra Jha,
S/o late Sh. Shashi Nath Jha,
R/o Qtr. No.B-5, Tower-3,
GPRA Complex,
New Moti Bagh,
New Delhi-110 023
Employed at NTIPRIT, Ghaziabad,
Working as DDG (NGN), Age 59 years - Applicant

(None) Versus

1. Union of India through
Its Secretary,
Ministry of Communications,
Department of Telecommunications,
Govt. of India,
Sanchar Bhawan, New Delhi-110001
2. Accounts Officer (Cash)
O/o Sr. DDG (TEC)
Telecom Engineering Centre,
Khurshid Lal Bhawan,
Janpath, New Delhi-110001
3. The Secretary,
Department of Personnel & Training,
North Block, New Delhi-110 001 - Respondents

(By Advocate: Mr. Subhash Gosai)

O R D E R (ORAL)

When the matter was taken up for hearing, it is noticed that on previous dates, i.e., 26.07.2018 and 03.10.2018, the applicant did not appear and it was recorded that he is given one last opportunity to appear and plead his case. Accordingly, as nobody appears for the applicant today even in the revised call, the OA is dismissed in default and for want of prosecution. As there is no order required to

be passed in MA for bringing additional documents on record, the same is also disposed of. No costs.

(Nita Chowdhury)
Member (A)

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